

(TO BE PUBLISHED IN THE GAZETTE OF INDIA, PART 1 SECTION 2)

No.K.11019/01(31)/2016-US.II
Government of India
Ministry of Law and Justice
(Department of Justice)

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Jaisalmer House, 26, Man Singh Road,
NEW DELHI-110 011, dated 25th May, 2016.

NOTIFICATION

In exercise of the powers conferred by article 223 of the Constitution of India, the President is pleased to appoint Shri Justice Satish Kumar Agnihotri, senior-most Judge of the Sikkim High Court, to perform the duties of the office of the Chief Justice of the Sikkim High Court with effect from the date he assumes charge of his office in that High Court consequent upon his transfer to the Sikkim High Court vide Notification No.K-11017/37/2016-US.I dated 09th May, 2016 during the absence of Shri Justice Sunil Kumar Sinha, Chief Justice of the Sikkim High Court, on leave till 27th May, 2016.


25/5/2016

(Rajinder Kashyap)

Joint Secretary to the Government of India

Tele: 2338 3037

To

The Manager,
Government of India Press,
FARIDABAD

No. 11019/01(31)/2016-US.I

Dated 25.05.2016

Copy to:-

- 1 Shri Justice Sunil Kumar Sinha, Chief Justice, Sikkim High Court, Gangtok.
- 2 Shri Justice Satish Kumar Agnihotri, Judge, Sikkim High Court, Gangtok.
- 3 The Secretary to the Governor of Sikkim, Gangtok.
- 4 The Secretary to the Chief Minister of Sikkim, Gangtok.
- 5 The Secretary to the Chief Justice, Sikkim High Court, Gangtok.
- 6 The Chief Secretary, Government of Sikkim, Gangtok.
- 7 The Registrar General, Sikkim High Court, Gangtok.
- 8 The Accountant General, Sikkim, Gangtok.
- 9 The President's Secretariat, (CA.II Section), New Delhi
- 10 PS to Principal Secretary to the Prime Minister, New Delhi.
- 11 Addl. Registrar (Conf.), O/o Chief Justice of India, 5, Krishna Menon Marg, New Delhi.
- 12 PS to ML&J/PSO to Secretary (Justice)/JS(J.I)/DS(ANS)/US.I/S.O.(Desk).



(S. Vijay Gopal)

Under Secretary to the Government of India
Tele: 2338 2978